

(2024) 02 AP CK 0002

Andhra Pradesh High Court - Amaravati

Case No: Contempt Case No. 3049 Of 2023

Lutheran Aided High School

APPELLANT

Vs

Praveen Prakash,I.A.S & Others

RESPONDENT

Date of Decision: Feb. 8, 2024

Hon'ble Judges: K. Suresh Reddy, J

Bench: Single Bench

Advocate: Vijay Mathukumilli, L V S Nagaraju

Final Decision: Disposed Of

Judgement

K. Suresh Reddy, J

Today when the matter is taken up for hearing, learned counsel for the petitioner as well as the learned counsel for the respondents states that the orders of this Court have been complied with by the respondents during pendency of the present contempt case.

Recording the said submission, the contempt case is closed.

Miscellaneous petitions if any, pending in this contempt case shall stand closed.